

Declaration of Assets and Liabilities

Year 2021-22

l,	HEMANT SHARMA	son/daughter/wife of	LATE SOORAJ PAL SHARMA	
aged	25	years, belonging to	BIHAR VIDHAN SABHA, SECRETARIAT	
service	and presently working	g as	REPORTER	
give he	erein below the details	of the assets (immovable	e, movable, bank balance, etc.) of myse	elf, my
	and dependants*: as			

A. <u>Details of movable assets</u>

(Assets in joint name indication the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 MOTHER SUDHA SHARMA	Dependant-2 Name	Dependant-3 Name
(i)	Cash	10,000/-		5,000/-		
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	SBI- 50,000/- Saving Account	-NIL-	1,38,000/-	-NIL-	-NIL-
(iii)	Bonds, Debenture and Shares in companies	MUTUAL FUND SBI- 1,60,000/-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	Other financial institutions, NSS, Postal	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
	Saving, LIC, Polices, etc					
(v)	Motor Vehicles (details of make, etc.)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(vi)	Jewellery (give details of weight and value)	Gold- 20 gm (1,01,000/-)	-NIL-	Gold- 10gm (50,000/-)	-NIL-	-NIL-
(vii)	Other assets such as values of claims / interests	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

Note: Value of Bonds / shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 MOTHER SUDHA SHARMA	Dependant-2 Name	Dependant-3 Name
(i)	Agriculture Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(ii)	Non-Agricultural Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iii)	Buildings (Commercial and residential) -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	House / Apartments, etcLocation(s)			MO. SHEKHJADGAN, DEOBAND ROAD,		
	-Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	NANAUTA, PIN- 247452 MARKET VALUE- (10,00,000/-)	-NIL-	-NIL-
(v)	Other (such as interest in property)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-NIL- -NIL-	



	(b) dues to departments dealing with supply of water	-NIL-	-NIL-
	(c) dues to departments dealing with supply of electricity	-NIL-	-NIL-
	(d) dues to departments dealing with telephones	-NIL-	-NIL-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	-NIL-
	(f) Other dues, if any	-NIL-	-NIL-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A.Y 2020-21 TOTAL TAX - 53,431/- Pan - IPBPS3339C	-NIL-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-NIL-	-NIL-
٠	(iii) Sales Tax [Only in case of proprietary business]	-NIL-	-NIL-
	(iv) Property Tax	-NIL-	-NIL-

C. **Personal Detail** GPF/CPF/PRAN No. 110154294405 Gender (M/F) M Date of Birth (DD/MM/YYYY) 8 8 1 6 Class/Group (A/B/C)В Cadre BIHAR VIDHAN SABHA, SECRETARIAT SERVICE (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) **Home District** SAHARANPUR I hereby declare that the above details are true to the best of my knowledge and belief. Signature: Name of Employee: HEMANT SHARMA Designation: REPORTER Place: PATNA Date 10-02-2022 Department: BIHAR VIDHAN SABHA, SERVICE

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.